

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 11430/2013

(Arising out of impugned final judgment and order dated 20-09-2012 in CMWP No. 1499/2005 passed by the High Court Of Judicature At Allahabad)

A.S. SOLANKI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH FINANCE SECRETARY & ORS.Respondent(s)

(IA No. 121562/2018 - VACATING STAY)

WITH

SLP(C) No. 11742/2013 (XI)

Date : 03-03-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s)

Dr. Abhishek M. Singhvi, Sr. Adv.
Mr. Gaurav Mitra, Adv.
Mr. Dhruv Kapur, Adv.
Mr. Maharshi Kaler, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. R. K. Raizada, Senior Advocate
Mr. Bhakti Vardhan Singh, AORUPON hearing the counsel the Court made the following
O R D E R

List the matters next week.

(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)